

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

**Item 22**

**CA No. 62/2021**

**CA No. 47/22**

**239/22**

**In**

**CA(CAA) No. 05/Chd/Chd/2018**

**(1st Motion)**

**(Disposed of)**

**Under Section 230-232, CA 2013&**

**Rule 11**

**442, CA 2013**

**In the matter of:-**

Sunbeam Hotels Pvt. Ltd.

.....Transferor Companies

With

Sunbeam Premium Pvt. Ltd

....Transferee Company

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 22.09.2023.

Sd/-  
Court Officer

September 14, 2023  
VN